

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **23.07.2024** (TUESDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 255/2024 For Stay IA No. 684/2024	Dr. Bramha Nand Singh Suspended Director of M/s. Shivaani Alloy Steel Castings Ltd Vs Mr. Ramesh Babu Palutla, RP, M/s. Shivaani Alloy Steel Castings Ltd & 2 Ors.	Mr. Avinash Krishnan Ravi	
2.	Comp App (AT) (CH) (Ins) No. 256/2024 Leave to file IA No. 685/2024 For Exemption IA No. 686/2024 For Stay IA No. 687/2024	Dr. Renuka Rani Maganti Vs Mr. Abhilash Lal, RP & Anr.	Mr. Dwarakesh Prabhakaran	
3.	Comp App (AT) (CH) (Ins) No. 257/2024 For Urgent Hearing IA No. 688/2024 For Condone Delay IA No. 689/2024 For Stay IA No. 690/2024	Kesari Nandan Traders Vs Nadhi Bio Products Pvt. Ltd. Rep by its RP, Mr. Sreenivasa Rao Ravinuthala	Mr. Kumarpal R Chopra	
4.	Comp App (AT) (CH) (Ins) No. 230/2024	C.Muthu Vs CA Mahalingam Suresh Kumar, Liquidator of M/s. EasunReyrolle Ltd. WITH	Mr.A Yogaraj	

5.	Comp App (AT) (CH) (Ins) No. 231/2024	C.Muthu Vs CA Mahalingam Suresh Kumar, Liquidator of M/s. EasunReyrolle Ltd.	Mr.A Yogaraj	
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For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6.	Res App (AT) No. 06/2024 In TA (AT) No. 68/2021 (Comp App (AT) No. 413/2018)	Swarnalatha Rajaiah & Anr. Vs M/s. Chamundesware Studio & Laboratory & 4 Ors.	Mr. SS Rajesh	
7.	IA No. 481/2024 (For Restoration) in TA (AT) No. 29/2021 (Comp App (AT) (Ins) 741/2020)	Maharashtra Seamless Ltd. Vs S Hari Prasad & 3 Ors	Mr. Ajay Bhargava Ms. Wamika Trehan	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8.	TA (AT) No.130/2021 (CA (AT) No.100/2019) IA No. 121/2023	Mangala Investments Limited & 4 Ors. Vs Canara Land Investments Ltd. & 4 Ors.	Ms. Simran R Gurnani	A.K. Mylsamy & Associates Mr. Aravindh
9.	Comp App (AT) (CH) (Ins) No. 366/2022 For Exemption IA No. 853/2022	Ashish Arjun Kumar Rathi, Liquidator, Ind Barath Power Ltd. WITH	Mr. Bhagavath Krishnan	
10.	Comp App (AT) (CH) (Ins) No. 127/2021 For Stay IA No. 225/2021 For Exemption IA No. 226/2021	Power Finance Corporation Ltd & 2 Ors Vs Ashish Arjun Kumar Rathi RP (Now Liquidator) for Ind – Barath Power (Madras) Limited & 13 Ors. WITH	Mr. Deepak Khurana	Mr. Bhagavath Krishnan - R1 Mr. DVAS Ravi Prasad- R3,R6, R8, R10- R12 & R14 Mr. VVSN Raju- R9 Mr. Shashank Agarwal- R12 Mr. Narendar Naik- R13

11.	Comp App (AT) (CH) (Ins) No. 193/2021 For Exemption IA No. 393/2021 For Urgent Hearing IA No.192/2023	Ashish Arjun Kumar Rathi Liquidator of Ind Bharath Power (Madras) Ltd Vs Kanumuru Raghu Rama Krishna Raju & 12 Ors.	Mr. Bhagavath Krishnan	Mr. DVAS Ravi Prasad- R1-R6, R9- R11, R13 Mr. Kumar Anurag Singh- R7 Mr. VVSN Raju- R8 Mr. Anant Merathia- R12
12.	TA No. 91/2021 (Comp App (AT) (Ins) No. 314/2020) Interim Relief IA No. 436/2021	Maple Tree Leather Goods Pvt Ltd Vs Savan Godiawala & 7 Ors. WITH	Mr. Pankaj Jain	Ms. Moulshree- R1 Mr. Sanyat Lodha Mr. Anant Merathia- R8
13.	Comp App (AT) (CH) (Ins) No 329/2022 For Exemption IA No. 706/2022 Interim Injunction IA No. 707/2022	Mapletree Leather Goods Pvt. Ltd Vs Shivadutt Bannanje & 2 Ors	Mr. Ashok Kumar Jain	Ms. Lekha Chandrasekhar- R1 Mr. Chetan Chandrashekar- R2 & R3
14.	Comp App (AT) (CH) (Ins) No. 95/2024 For Exemption IA No. 262 & 264/2024 For Stay IA No.263/2024	Mr. Sudhir Bobba, Suspended Director of M/s Servomax Ltd. Vs TVN Enterprises rep by its partner Mr. Tadapalli Venkata Ramesh & Anr.	Mr. Saai Sudharsan	Ms. Himangini Sanghi- R1
15.	TA (AT) No. 44/2022 (CA (AT) No. 324/2019)	Synthite Industries Pvt. Ltd. Vs 3A Capital Services Ltd. & 7 Ors.	Mr. CV Shailendran Mr. Jerin Asher Sojan	Mr. Saurabh Agarwal - R5
16.	Comp App (AT) (CH) No.49/2022 For Directions IA No. 573 & 575/2022 For Stay IA No. 574/2022 To Adv. Hg. IA No. 389/2024	Medici Holdings Ltd Vs Photon Infotech Pvt Ltd & 8 Ors.	Mr. Niranjan Rajagopalan	Mr. Pawan Jabakh R1- R5 Mr. K. Moorthy R6- R8 Mr. V Mahesh, PCS R9

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17.	Comp App (AT) (CH) (Ins) No. 367/2023 For Directions IA No. 1120/2023 Additional docs IA No. 1215 & 1216/2023 To implead IA No. 1314/2023	The Assistant Provident Fund Commissioner/ Recovery Officer Vs Vaasan Medical Centre Pvt Ltd WITH	Mr. PK Panneerselvam	Mr.A Karthikeyan
18.	Comp App (AT) (CH) (Ins) No. 368/2023 To dispense with IA No. 1121/2023 For Stay IA No. 1123/2023 For Direction IA No. 1122/2023 Delay in filing Reply IA No. 529/2024	The Assistant Provident Fund Commissioner/ Recovery Officer Vs Vaasan Medical Centre Pvt Ltd & 4 Ors.	Mr. PK Panneerselvam	Mr, A Karthikeyan R1, R3-R5 Mr. BSV Prakash Kumar- R2
19.	Comp App (AT) (CH) (Ins) No. 461/2023 For Stay IA No. 1444/2023	State Bank of India Vs Dommeti Surya Rama Krishna Saibaba, Liquidator of Kumar Agencies Pvt. Ltd. & 2 Ors.	Mr. Pranava Charan	Mr. Anoop Prasad Nimmalapudi- R3
20.	CA (AT) (CH) (Ins) No. 12/2024 For Exemption IA No. 49/2024 For Stay IA No. 48/2024 For Interim relief IA No. 224/2024	IDBI Bank Ltd VS M/s. Span Engineers & 2 Ors	Ms. Niranjana Pandian	M/s Legalserve & Associates- R1 Mr. TK Bhaskar- R3
21.	Comp App (AT) (CH) No. 22/2024	P Venugopal, Shareholder of Sri Sai Pardha Real Estates Pvt. Ltd. Vs The Registrar of Companies	Mr. AG Sathyanarayana	
22.	Comp App (AT) (CH) (Ins) No. 111/2024 For Exemption IA No. 298/2024 For Stay IA No. 297/2024	Mr. Jangam Gopi, ExDirector & Shareholder of GJS Infratech Pvt. Ltd. Vs DSRK Saibaba, IRP of GJS Infratech Pvt. Ltd. & Anr.	Mr. P Raj Kumar Jhabakh	Mr. ML Ganesh- R2

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
23.	Comp App (AT) (CH) No.41/2022 For Stay IA No.529/2022	V. Ravi Prakash Vs Associated Broadcasting Company Pvt. Ltd. & 9 Ors. WITH	Mr. GVL Murthy Ms. P Jhansi Rani	Mr.Chandramouli Prabhakar - R1 Mr. Adith Narayan Vijayaraghavan-R2, R3 Mr. D. Pavan Kumar R4-R8 Mr. Arvind Srevatsa- R9 Mr. DVAS Ravi Prasad- R10
24.	Comp App (AT) (CH) No. 114/2022 For Stay IA No.1036/2022	Mr. MKVN Murthy Vs Associated Broadcasting Company Pvt Ltd. & 9 Ors.	Mr. SV Pravin Rathinam	Mr. Adith Narayan Vijayaraghavan R2, R3 Mr. D Pavan Kumar R4-R8 Mr. DVAS Prasad R10
25.	Comp App (AT) (CH) No. 60/2022 For Stay IA No 683/2022	Able Automobiles Pvt. Ltd. & 4 Ors Vs Smt. Rekha Singhal & 2 Ors	Mr. Judy James	Dr. KS Ravichandran-R1
26.	Comp App (AT) (CH) No.102/2022 For Condone Delay IA No.858/2022 For Stay IA No. 857/2022 For Stay IA No. 998/2023	Vijaygopal M & 3 Ors Vs BRD Securities Ltd. & 24 Ors. WITH	Mr. Srikanth Mohan	Mr. CV Shailandhran-R2, R4, R7, R8 Mr. Cibi Vishnu-R9- R12 Ms. Sreepriya Kalarikkal, PCS R14, R24
27.	Comp App (AT) No. 103/2022 For Condone Delay IA No.860/2022 For Stay IA No. 859/2022 & 997/2023	Vijaygopal M & 3 Ors Vs BRD Finance Ltd. & 22 Ors. WITH	Mr. Srikanth Mohan	Mr. CV Shailandhran- R2- R5, R8, Mr. Cibi Vishnu-R6
28.	Comp App (AT) No. 104/2022 For Stay IA No. 861/2022 & 996/2023 For Condone Delay IA No.862/2022	Vijaygopal M & 3 Ors Vs BRD Motors Ltd. & 25 Ors	Mr. Srikanth Mohan	Mr. CV Shailandhran-R2, R4, R19, R20 Mr. Cibi Vishnu-R5

29.	Comp App (AT) (CH) (Ins) No. 187/2022 Urgent Listing IA No.431/2022 For Interim Relief IA No.432/2022 For Directions IA No. 435/2022 For Stay IA No.433/2022 For Exemption IA No.434/2022 To implead IA No. 847/2022 To Adv. Hg. IA No. 197/2024	Nimmagadda Surya Pradeep Bio Tech Pvt Ltd Vs Kamineni Steel & Power India Pvt. Ltd.	Mr. P Raj Kumar Jhabakh Ms. Preeti Mohan	Mr.Sivarama Krishnan Mr. Abhishek Anand (For Impleadment)
30.	Comp App (AT) (CH) (Ins) No.272/2022 For Stay IA No. 583/2022	Jai Jinendra Enterprises & 7 Ors. Vs Sanjeevi C, RP , Landmark Housing Projects Chennai Pvt. Ltd. & Anr. WITH	Mr. Pawan Jabakh	Ms Jayanthi K Shah R1
31.	Comp App (AT) (CH) (Ins) No. 295/2022 To Adv. Hg. IA No. 207/2024	Jai Jinendra Enterprises & 7 Ors. Vs Sanjeevi C, RP , Landmark Housing Projects Chennai Pvt. Ltd. & Anr.	Mr. Pawan Jabakh	Ms Jayanthi K Shah- R1 Mr. S Ramesh- R2
32.	Comp App (AT) (CH) (Ins) No. 47/2023 For Stay IA No. 169 & 518/2023	Ansio Industries Pvt. Ltd. Vs CA Mahalingam Suresh Kumar Liquidator Sri Venkat Ram Spinners Pvt. Ltd & 2 Ors	Mr. Kumar Anurag Singh	Mr. AG Sathyanarayana
33.	Comp App (AT) (CH) (Ins) No. 217/2023 For Exemption IA No.715 & 716/2023	Nitya Electrocontrols Pvt. Ltd. Vs VA Tech WABAG Limited	Mr. Pallav Palit	Mr. Ramaswamy Meyyappan
34.	Comp App (AT) (CH) (Ins) No. 290/2023 IA No. 1360/2023 Additional docs. IA No. 100/2024	Jain Irrigation Systems Limited Vs Eid Parry (India) Limited	Mr. BSV Prakash Kumar	M/s. Ramasubramaniam & Associates

35.	Comp App (AT) (CH) (Ins) No. 437/2023	Asset Reconstruction (India) Company Limited Vs Manyata Developers Pvt. Ltd.	Mr. G Vivekanand	Ms. R Moneshaa
36.	Comp App (AT) (CH) (Ins) No. 55/2024	Villmar Agro Polymers Pvt. Ltd. Vs SPC FAB Pvt. Ltd. & Anr.	Mr. AG Sathyanarayana	

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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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